

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
IB-786/PB/2022
IA/27/2024

IN THE MATTER OF:
M/s. Clickontrip India Pvt. Ltd.

...PETITIONER

Section
U/s 10 of IBC, 2016

Order delivered on 24.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant :

For the RP :Mr. Manoj Kumar Garg, Mr. Kundon
Kumar Roy & Mr. Sachin Kaushik,
Advocates for Bhim Sain Goyal, RP.

ORDER

IA/27/2024

Ld. Counsel on behalf of the Resolution Professional is present and
Suspended Director is also present in person.

Heard the Ld. Counsel on behalf of the Resolution Professional in part.
For continuation of the argument on **26.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)